NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 80(ND)08

CORAM:

PRESENT: SH. R. VARDHARAJAN

HON'BLE MEMBER (3)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.07.2016 AT 02.00 P.M

NAME OF THE COMPANY: M/s Anand Prakash Yadav V/s. M/s. Ramprastha Properties Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.N	O. NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	RAJESH CHNETER	ADVO CAGE	Perimoner I and 6	Of
2.	Prashant YADA	n In berson	Parall one	4
3	Mr. Visender Grans	do, St. Adv. 7	Petinone-	Relyphous
4.	Ms Shelly Khann	ia, Adv. / 1	or Respondents	Gengan
	Mr. Tasem Melot	a, Adv.		
6	M. S.K. Cini, 1	order		

An application has been filed by petitioner No.7. Notice has been given to the respondent.

2. Reply be filed within 2 weeks and the rejoinder within one week thereafter. Reply of petitioner No.7 is already on record.

(Ina Malhotra) Member (Judicial)

(R Varadharajan) Member (Judicial)

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